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CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 23.12.05

Registration No. MA 749/5

State of MP & Orissa Applicant (s)

VERSUS

Anshuman Yadav Respondent (s)

A copy of the ORDER dated 16.12.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

16.12.2005

None for the applicants

MA No. 494/2004 is filed by the respondents in OA No. 494/2004, seeking extension of time by 6 weeks to comply with the order passed by the Tribunal on 12th September, 2005 ~~XXXX~~ in the aforesaid OA. For the reasons recorded in the application the MA is allowed.

trar (J)

Sd/-
(Madan Mohan)
JM

Sd/-
(M.P. Singh)
VC

सत्य प्रतिनिधि

23-12-05
उप-निर्देश

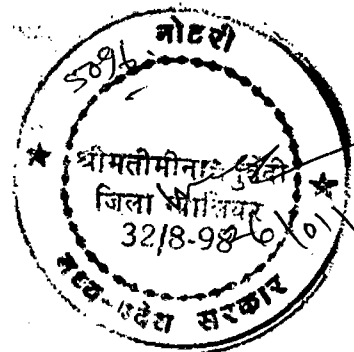
BY REGISTRAR

जिला न्यायालय, जालंधर

CENTRAL ADMINISTRATIVE TRIBUNAL

जालंधर

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True-Copy

D. K. KATARE
Advocate

To
Mr. Anshuman Yadav
S.P.
Superintendent of Police
DEWA (MP)

GRPR-119-CAT